

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.751 of 1997

(9)

New Delhi, this 3rd day of July, 2000

Hon'ble Shri V.Rajagopala Reddy, Vice Chairman(J)
Hon'ble Smt. Shanta Shastry, Member(A)

Premveer Singh
S/o Shri Ardal Singh
R/o Radio Colony, Qtr.No.1/1, Aligarh
U.P. ... Applicant

(By Advocate: Shri A.K.Bhardwaj - not present)

versus

1. Union of India, through
Secretary
Ministry of Information & Broadcasting
Shastri Bhawan, New Delhi.
2. The Under Secretary
Govt. of India, Directorate General
All India Radio, New Delhi.
3. The Superintending Engineer
Govt. of India
Office of the Superintending Engineer
High Power Transmission
All India Radio, Aligarh
U.P. ... Respondents

(By Advocate: Shri S.M. Arif)

ORDER(oral)

By Reddy J.

Learned counsel for the respondents draws our attention to the letter dated 8.10.1998 given by the applicant to withdraw the case on the ground that his grievance has been removed. The above letter has been addressed to the Hon'ble Chairman, Central Administrative Tribunal. Learned counsel also submits that the applicant has now been appointed as Driver.

2. The OA is, therefore, dismissed as withdrawn. No costs.

Shanta Shastry

(Smt. Shanta Shastry)
Member(A)

V. Rajagopala Reddy

(V. Rajagopala Reddy)
Vice Chairman(J)